

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD  
M.A.NO. 978/95 in O.A. 523/94.

Date of Order: 1-12-95.

Between:

1. P.Ramachandra Rao.
2. T.Sri Ram.

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Applicants.

and

1. The Union of India,  
rep. by the Secretary,  
Ministry of Home Affairs,  
Govt.of India, New Delhi.
2. The Registrar General Census,  
Govt.of India, 2/A, Mansingh Road,  
New Delhi-11.
3. The Director of Census Operations,  
Andhra Pradesh, Hyderabad.

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Respondents.

For the Applicants: Mr.J.V.Lakshmana Rao, Advocate.

For the Respondents: Mr.N.V.Raghava Reddy, Addl.CGSC.

CORAM:

THE HON'BLE MR. JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN  
THE HON'BLE MR.A.B.GORTHI : MEMBER(ADMN)

The Tribunal made the following Order:-

The applicant in the OA has filed this MA seeking direction to the respondents that the promotions made to the post of Junior Supervisor shall be subject to the final disposal of this O.A.

2. .... as present there is no more to promote any to the post of Junior Supervisor.

3. In case promotions to the post of Junior Supervisor are going to be made during the pendency of this OA, then the same will be subject to the result in the OA and it has to be so mentioned in the order of promotions.

4. MA is ordered accordingly.

*Prabhakar*  
Deputy Registrar(J)CC

To

1. The Secretary, Union of India,  
Ministry of Home Affairs, Govt.of India, New Delhi.
2. The Registrar General Census, Govt.of India,  
2/A, Mansingh Road, New Delhi-11.
3. The Director of Census Operations,  
A.P.Hyderabad.
4. One copy to Mr.J.V.Lakshmana Rao, Advocate, CAT.Hyd.
5. One copy to Mr. N.V.Raghava Reddy, Addl.CGSC..CAT.Hyd.
6. One spare copy.

pvm

*P.V.M.*